

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO.03**

Dated Guwahati, the 7<sup>th</sup> January, 2021

In partial modification of Notification No. 78 dated 9<sup>th</sup> November, 2020, the Hon'ble Gauhati High Court has been pleased to notify the Court of Smti. Elizabeth Hazarika, JMFC, Kamrup (M), as Virtual Court for implementation of Virtual Court for traffic challan cases in the state of Assam in place of the Court of Shri Santanu Kumar Sarma, JMFC, Kamrup (M).

By Order,

sd/-  
**REGISTRAR (JUDICIAL)**

Memo No. HC. III -40/2019/87-107/G, Dated Guwahati, the 7<sup>th</sup> January, 2021

Copy to:-

1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati.
2. The Director General of Police, Guwahati, Assam.
3. The Commissioner & Secretary, Home & Political Department, Govt. of Assam, Dispur, Guwahati.
4. The District & Sessions Judge, Kamrup (M), Guwahati.
5. The Registrar (Vigilance/ Administration/ Judicial/ Establishment) Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
8. The Deputy Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
9. Smti. Elizabeth Hazarika, JMFC, Kamrup (M), Guwahati.
10. Sri Santanu Kumar Sarma, JMFC, Kamrup (M), Guwahati.
11. The Court Manager, Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The State Informatics Officer, NIC, Assam State Centre, First Floor, Composite Building, Last Gate, Dispur, Guwahati-06
- ✓ 15. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
16. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
17. The A O (J), \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The Court Officer I & II, Gauhati High Court, Guwahati.
19. The Chief Security Officer, Gauhati High Court, Guwahati.
20. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
21. Notice Boards (New Block & Old Block), Gauhati High Court, Guwahati.

R. A. Tapaswini  
07.01.21  
**REGISTRAR (JUDICIAL)**

/s/